

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 407 of 2019

IN THE MATTER OF:

C.Shivakumar Reddy

.....Appellant

Vs.

Dena Bank & Anr.

.....Respondents

Present :

For Appellant:

Mr. Goutham Shivshankar, Advocate

For Respondents:

**Mr. Divyanshu Sahay, Mr. Akshay Sahay, Advocates
for R-1**

O R D E R

12.09.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **1st October, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk